

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 4th January, 1978.

NOTIFICATION
INCOME TAX

No.2103 /F.No.203/142/77-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax, 1961, in respect of only the expenditure incurred on scientific research, subject to the following conditions:-

- 1) the society will submit annual reports on their research activities to the Council.
- 2) The society will submit annual reports about donations received and spent exclusively for research in the manner as and when required by the council.

INSTITUTION

Goa Cancer Society, Goa.

This notification is effective for a period of 2 years from 1.4.1977 to 31.3.1979.

sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi
3. Directorate of Q&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4508, New Delhi-110016, with reference to their letter No.18/28/77-IA.II dated 1/4th October, 77/2nd December, 1977. (with one spare copy to the party).
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(J.P. SHARMA)

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AUTHORISED FOR ISSUE:

NO.CC/ITAIL/2037/517/RSP/78.